

- (i) (i) Review by the Government of the working of the Oil and Natural Gas Commission (Oil and Natural Gas Corporation Limited) for the year 1993-94
- (ii) Annual Report of the Oil and Natural Gas Commission (Oil and Natural Gas Corporation Limited) for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon  
[Placed in Library See No L T 6886/94]
- (j) (i) Review by the Government of the working of the Bongaigaon Refinery and Petrochemicals Limited Bongaigaon for the year 1993-94
- (ii) Annual Report of the Bongaigaon Refinery and Petrochemicals Limited Bongaigaon for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon  
[Placed in Library See No L T 6887/94]
- (k) (i) Review by the Government of the working of the Engineers India Limited New Delhi for the year 1993-94
- (ii) Annual Report of the Engineers India Limited New Delhi for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon  
[Placed in Library See No L T 6888/94]
- (l) (i) Review by the Government of the working of the Lubrizol India Limited Bombay for the year 1993-94
- (ii) Annual Report of the Lubrizol India Limited Bombay for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon  
[Placed in Library See No L T 6889/94]
- (2) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Corporation Limited the Videocon Petroleum Limited the Command Petroleum (India) Pty Limited Ravva Oil (Singapore) Pte Limited with respect of contract Area identified as Ravva Oil and Gas Field  
[Placed in Library See No L T 6890/94]
- (3) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Commission and Hindustan Oil Exploration Company Limited, the Mafatlal Industries Limited for the block GN-ON 90/3  
[Placed in Library See No L T 6891/94]

- (4) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Commission and the Albion India INC Coplex (India) Limited, Overseas Exploration Corporation and, the Hindustan Oil Exploration Company Limited for the block KG-OS 90/1

[Placed in Library See No L T 6892/94]

#### **Review on the working of and Annual Report of Steel Authority of India Limited for 1993-94**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir on behalf of Shri Sontosh Mohan Dev I beg to lay on the Table —

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 —

- (1) Review by the Government of the working of the Steel Authority of India Limited, for the year 1993-94
- (2) Annual Report of the Steel Authority of India Limited for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

[Placed in Library See No L T 6893/94]

#### **Annual Accounts of Himalayan Mountaineering Institute, Darjeeling for 1993-94**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir, on behalf of Shri Mallikarjun I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute Darjeeling for the year 1993-94 together with Audit Report thereon

[Placed in Library See No L T 6894/94]

#### **Statements showing Action Taken by the Government on various assurances, promises and undertakings given by the Ministers during various sessions of Lok Sabha**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given

by the Ministers during the various sessions of Lok Sabha:—

|                        |                                       |                 |
|------------------------|---------------------------------------|-----------------|
| 1 Statement No XXXVIII | — Eleventh Session, 1988              | Eight Lok Sabha |
|                        | [Placed in Library See No LT 6895/94] |                 |
| 2 Statement No XXVIII  | — Twelfth Session, 1988               |                 |
|                        | [Placed in Library See No LT 6896/94] | Ninth Lok Sabha |
| 3 Statement No XXXII   | — Second Session, 1990                |                 |
|                        | [Placed in Library See No LT 6897/94] |                 |
| 4 Statement No XXVIII  | — Third Session, 1990                 | Tenth Lok Sabha |
|                        | [Placed in Library See No LT 6898/94] |                 |
| 5 Statement No XXIV    | — Sixth Session, 1990                 |                 |
|                        | [Placed in Library See No LT 6899/94] |                 |
| 6 Statement No XXIV    | — Seventh Session, 1991               |                 |
|                        | [Placed in Library See No LT 6900/94] |                 |
| 7 Statement No XXV     | — First Session, 1991                 |                 |
|                        | [Placed in Library See No LT 6901/94] |                 |
| 8 Statement No XX      | — Third Session, 1992                 |                 |
|                        | [Placed in Library See No LT 6902/94] |                 |
| 9 Statement No XVIII   | — Fourth Session, 1992                |                 |
|                        | [Placed in Library See No LT 6903/94] |                 |
| 10 Statement No XV     | — Fifth Session, 1992                 |                 |
|                        | [Placed in Library See No LT 6904/94] |                 |
| 11 Statement No XIV    | — Sixth Session, 1993                 |                 |
|                        | [Placed in Library See No LT 6905/94] |                 |
| 12 Statement No X      | — Seventh Session, 1993               |                 |
|                        | [Placed in Library See No LT 6906/94] |                 |
| 13 Statement No IX     | — Eight Session, 1993                 |                 |
|                        | [Placed in Library See No LT 6907/94] |                 |
| 14 Statement No VII    | — Ninth Session, 1994                 |                 |
|                        | [Placed in Library See No LT 6908/94] |                 |
| 15 Statement No IV     | — Tenth Session, 1994                 |                 |
|                        | [Placed in Library See No LT 6909/94] |                 |
| 16 Statement No II     | — Eleventh Session, 1994              |                 |
|                        | [Placed in Library See No LT 6910/94] |                 |

**Annual Report of Narmada Control Authority, Indore for 1993-94; and Annual Report and Review on the working of National Institute of Hydrology, Roorkee for 1993-94**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): Sir, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore for the year 1993-94 along with Audited Accounts.

[Placed in Library. See No. L.T. 6911/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 1993-94.

[Placed in Library. See No. L.T. 6912/94]

**Notification under Delhi Municipal Corporation Act, 1957 and Annual Report and Review on the working of Repatriates Cooperative Finance and Development Bank Ltd., Madras for 1993-94 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Sir, I beg to lay on the Table:—

- (1). A copy of the Notification No. U-14011/160/89 Delhi (Hindi and English versions) published in Delhi Gazette dated the 30th November, 1994 making certain amendments to the Notification No. 14011/160/89 Delhi (i) dated the 6th January, 1990 issued under section 490 of the Delhi Municipal Corporation Act, 1957.

[Placed in Library. See No. L.T. 6913/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras for the year 1993-94.

[Placed in Library. See No. L.T. 6914/94]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 1993-94.

(ii) Annual Report of the Rehabilitation Plantations Limited. Punalur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6915/94]

- (4) A copy of the Order (Hindi and English versions) published in Chandigarh Administration Gazette dated the 21st October, 1994 extending the period of holding elections to the Panchayat Samitis and Zila Parishad in the Union Territory, Chandigarh by six months commencing from the 23rd October, 1994 under sub-section (2) of section 223 of the Punjab Panchayati Raj Act, 1994.

[Placed in Library. See No. L.T. 6916/94]

**Annual Reports and Reviews on the Working of Nathpa Jhakri Power Corporation Ltd., Shimla and National Hydro-electric Power Corporation Ltd., New Delhi for 1993-94 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri